

(2023) 03 MAN CK 0038

In the Manipur High Court

Case No : Miscellaneous Case (Review Petition) No. 4, 17 Of 2019, Contempt.
Case (C) No. 97 Of 2018, Review Petition No. 5 Of 2019

State Of Manipur & 2 Ors

APPELLANT

Vs

Nirmala Athokpam & Anr

RESPONDENT

Date of Decision : 17-03-2023

Acts Referred:

Citation : (2023) 03 MAN CK 0038

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : Rinika Maibam, Ch. Sundari

Judgement

Ahanthem Bimol Singh, J

Ms. Rinika Maibam, learned counsel appearing for the petitioner in contempt petition and the respondent in review petition, prays for taking up these matter after ten days on the ground of personal difficulty.

Mrs. Ch. Sundari, learned Government Advocate appearing for the petitioners in review petition submitted that the matter has been pending for consideration with regard to the condonation of delay.

As prayed for by the learned counsel for the respondent, list these cases again on 03.04.2023.